

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 8

CP No. 69/Chd/Chd/2023

IN THE MATTER OF:

Income Tax Officer Ward 2

...Petitioner

Vs.

Shubh Infra Pvt. Ltd.

...Respondent

Under Section: 252(3)

Since the Hon'ble Member (Technical) is on leave today, hence
the matter is adjourned to 14.06.2024.

-sd-
Court Officer

26.04.2024
Pooja